

ITEM NO.108

COURT NO.8

SECTION IV-A

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 4120/2024

ANISH M RAWTHER @ ANEES MOHAMMED RAWTHER

Appellant(s)

VERSUS

HAFEEZ UR RAHMAN & ORS.

Respondent(s)

Date : 25-04-2024 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH

HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

For Appellant(s) Mr. U.K. Uniyal, Sr. Adv.  
Mr. Dinesh Kumar Garg, AOR  
Mr. Abhishek Garg, Adv.  
Mr. Dhananjay Garg, Adv.  
Mr. Ishaan Tiwari, Adv.  
Mr. R.p. Bansal, Adv.  
Mr. Suresha N., Adv.  
Ms. Ishita Bist, Adv.

For Respondent(s) Mr. Pai Amit, AOR  
Ms. Pankhuri Bhardwaj, Adv.  
Mr. Nikhil Pahwa, Adv.  
Mr. Abhiyudaya Vats, Adv.  
Mr. Kushal Dube, Adv.  
Mr. Tathagata Dutta, Adv.  
Mr. Vanshika Dubey, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Heard learned counsel for the parties.

Judgment reserved.

Brief written submissions by the parties may be  
filed within a week from today.

(NEETU KHAJURIA)  
ASTT. REGISTRAR-cum-PS

(RANJANA SHAILEY)  
COURT MASTER

